

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.54/9/HDB//2017
NAME OF THE COMPANY	Athena Chattisgarh Power Limited
NAME OF THE PETITIONER(S)	Energy Infraconsulting India Private Limited
NAME OF THE RESPONDENT(S)	Athena Chattisgarh Power Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G.V. Gangadhar	Advocate		

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chakrapani	Advocate	s.chakrapani	

Enclosed Order Sheet

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Heard Shri G.V. Gangadhar, Learned Counsel for the Petitioner and Shri S. Chakrapani, Learned Counsel for the Respondent and Shri B. Naga Bhushan, IRP.

Orders reserved.

Member (T)

Member (J)